

Notice Notes, Office Memo-
randum of Court, Appearances,
Tribunal's Order or
Directions and Registrar's
Orders.

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(1)

Tribunal's Orders.

A letter dt 30/9/86 served
on the applicant on 11/10/86.

A letter dt 28/11/86 served
on the applicant on 9/12/86.

A letter dt 12/2/87 served
on the applicant.

Cal
5/3/87.

~~Notice~~ Letter dt 12/8/87
served on applicant on
17/8/87.

Cal
13/8/87.

Placed before the Tribunal

For orders this matter was
kept on 14/10/87 hence
~~agreed~~ NO orders were
passed on it hence placed
again for orders as per the
directive from DR (J)

14/12/11
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(2)

13.11.87 [Per BCG]

Order copy dt 13/11/87
sent on application
on 24/11/87.

B
2/12/87.

The applicant has not
removed the objections
though he was given
sufficient time to do so.

Hence this application is
rejected on that ground.

~~J. G. RAJADHYAKSHA~~
MEMBER (A)

~~B. C. GAOGIL~~
V.C.

Appeal against
CAJ dt. 13/11/87,
dismissed by the
S.C. on 31/03/91.
(SHP no. 7385788)

D
22/1/92.